

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

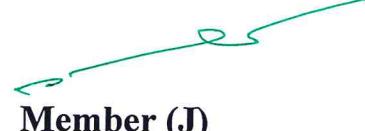
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.38/ 2017	-	For hearing	241/ 242	Dr. Ujwala N. Jagdale @ujwala S. Disle Vs Glen Loren Plantations (Pvt.) Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRIVANKA · M. P	PETITIONER	
2)	PLADEEP	Respondents	

**O R D E R**

Counsel for Petitioner is present. Counsel for Respondent is also present. It is reported that, some more time is requested for reporting full settlement in terms of compromise earlier recorded by the Tribunal. Counsel for Respondent requested one month time and filed Affidavit of Mr. Rajesh N. Jagdale. Time granted till 03/01/2018.

  
Member (T)

  
Member (J)